

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 606(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: BMM Ispat Ltd. Vs. Blue Stampings & Forgings
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Kumar Mihir, Advocate		
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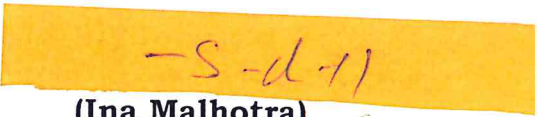
	For the Respondent:	Mr. Abhishek Pareek, Advocate		
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ORDER

Ld. Counsel for the Petitioner has placed on record certain emails which, in our opinion, are just for proper adjudication of the case. Copy has been supplied to the Ld. Counsel for the Respondent.

Renotify this case for arguments on 27th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**